

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37556/2025
[Arising out of impugned final judgment and order dated 11-03-2025
in CRLA No. 5347/2019 passed by the High Court of Judicature at
Allahabad]

PRATAP & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION and I.R.

IA No. 255824/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 255823/2025 - EXEMPTION FROM FILING O.T.

Date : 27-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Sunil Kumar Singh, Adv.
Mr. Rakesh Kumar Srivastav, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with Special Leave Petition(Criminal) Nos.

14754-14755 of 2025.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR